

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
CP No. (IB)- 58/9/JPR/2023
Under Section 9 of IBC, 2016**

In the matter of:

R.K. Steel Enterprises LLP

... Operational Creditor

Versus

Ashiana Ispat Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Ashutosh Kumar, Adv.
Pooja Nuval, Adv.

For the Corporate Debtor : none appeared

ORDER

Heard submissions made by the counsel for the Operational Creditor who perused the paper book. Let notice be served on the Corporate Debtor for his appearance as well as for filing the reply. List the matter on 05.12.2023.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(Dr. P.S.N. Prasad)
Judicial Member

November 10, 2023